

(c) Madhya Pradesh has been allocated a share of 610 MW from the total output of 2100 MW of Korba Super Thermal Power Station. The unallocated share of 310 MW from this power station is intended for meeting the unforeseen requirements of power that may arise from time to time.

(d) Power from the Singrauli Super Thermal Power Station has been allocated for meeting the requirements of the beneficiary States in the northern region only.

(e) The Madhya Pradesh Electricity Board has been suitably apprised of the position.

Clearance of Nathpa-Jhakri Hydel Power Project

2207. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of ENERGY be pleased to state:

(a) whether Rs. 800 crore Nathpa-Jhakri Hydel Power Project in Madhya Pradesh has been cleared by the Central Government; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) and (b) Nathpa-Jhakri Hydro-electric Project in Himachal Pradesh with a proposed installed capacity of 1020 MW has been technoeconomically cleared by the Central Electricity Authority. However, investment decision has not been taken so far.

Kopili Hydel Project

2208. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Kopili Hydel Project on the Assam Meghalaya border has been delayed due to Assam agitation; and

(b) if so, the steps Central Government propose to take to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) Due to Assam agitation, commissioning of Kopili HE Project is expected to be delayed by a couple of months.

(b) Adequate forces have been placed at the disposal of the State Govt. of Assam who have initiated a number of administrative steps to restore peace and normalcy. As a result the situation has improved considerably of late.

Levy of charge of providing information about number of calls made by customers

2209. SHRI SADASHIV BAGAIT. KAR. Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that telephone authorities are charging customers for providing information regarding the number of calls made by them;

(b) if so, when the orders to levy this charge were issued and what are Government's earnings therefrom;

(c) whether customers have objected to this charge and have asked Government to discontinue the same; and

(d) if so, what action has been taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No. The number of calls made by the subscribers including the opening and closing meter readings are indicated in the bills issued to the subscribers.

(b) to (d) Do not arise.

Representation against high price of Soda Ash

2210. SHRI SHRIDHAR WASUDEO DHABE: DR. BHAI MAHAVIR:

Will the Minister of CHEMICALS AND FERTILISERS be pleased to state:

(a) whether it is a fact that the All India Washermen's Federation

has been representing to Government against high prices of soda ash;

(b) whether it is also a fact that the National Cooperative Consumers Federation to whom a monthly allotment of 1200 tonnes of soda ash was made for supply to the washermen failed to lift the quota; and

(c) if so, why an allotment was made to an Organisation which is ill-equipped for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH): (a) Yes, Sir.

(b) and (c) The National Cooperative Consumers' Federation of India Limited and its member cooperative could not continue to place indents on the indigenous manufacturers for supply of soda ash beyond March, 1981 as the open market price was lower than the ex-factory prices of indigenous manufacturers. The National Cooperative Consumers' Federation and its member co-operatives however resumed placing of indents on the indigenous manufacturers again in the last quarter of 1982.

जगदलपुर के लिए सूक्ष्म तरंग सम्पर्क

2211. श्री प्यारे लाल खंडेलवाल : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जगदलपुर को सूक्ष्म तरंग प्रणाली से जोड़ने के लिए कोई प्रस्ताव सरकार के विचाराधीन है ;

(ख) यदि हां, तो यह योजना कब तक पूरी हो जाने की संभावना है ; और

(ग) डाकतार विभाग का अपना भवन बनाने में विलम्ब होने के क्या कारण हैं और इस संबंध में सरकार ने क्या कदम उठाये हैं :

संचार मंत्रालय में उपमंत्री (श्री विजय एन. पाटील) : (क) जी हां ।

(ख) ऐसी संभावना है कि यह योजना चालू पंचवर्षीय योजना के दौरान पूरी हो जाएगी बशर्ते कि उपस्कर उपलब्ध हो ।

(ग) सामान्यतया विलंब वहां होता है जहां भवन के लिए उपयुक्त भूमि तुरन्त नहीं मिल पाती । भूमि का अधिग्रहण करने में अक्सर काफी समय लग जाता है क्योंकि इस संबंध में विभिन्न औपचारिकताएं पूरी करनी पड़ती हैं । इस संबंध में, संबंधित स्थानीय प्राधिकारियों के साथ व्यक्तिगत संपर्क करके, शीघ्र कार्यवाई करने के प्रयास किए जा रहे हैं ।

Black-listing of Shakuntala Devi by Madras Doordarshan Kendra

2212. DR. SHANTI G. PATIL; SHRI BISWA GOSWAMI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether it is a fact that the Director, Madras Doordarshan Kendra threw out of the office Shrimati Shankuntala Devi, the human computer, when she visited the studio recently;

(b) if so, what are the details in this regard; and

(c) whether Shakuntala Devi has been black-listed by Madras Doordarshan Kendra?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) Does not arise.

(c) Shrimati Shakuntala Devi has appeared for many programmes on Doordarshan. However, programmes